

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 35

Dated Guwahati, the 24th July, 2018

Hon'ble Gauhati High Court is pleased to suspend the designation of Senior Advocate, conferred upon Shri Ramesh Goenka, vide this Registry's Notification No. 20, dated 6th April, 2017, with immediate effect, in view of his arrest in CBI, ACB, Guwahati Case No. RC0172018A0005, dated 11-04-2018, u/s 120-B of IPC, r/w Sec. 7, 11 & 12, 13(2) r/w 13(1) (d) of the Prevention of Corruption Act, 1988, till conclusion of the criminal case registered against him.

By Order,
Sd/- Robin Phukan
REGISTRAR GENERAL



Memo No.HC.III- 50 / 2016 / 1007 / G, Dated 24th July, 2018

Copy to:

1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati / Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
4. The Registrar General / Registrar, High Court of _____.
5. The Secretary to the Bar Council of India, New Delhi.
6. The Registrar (Vigilance / Judi./Admn./ Estt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
9. The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar
10. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati
11. Shri Ramesh Goenka, Advocate, Gauhati High Court, Guwahati.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The President / Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati
14. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
15. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, Itanagar Bench, Naharlagun.
16. The District & Sessions Judge _____ (Assam).
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Pvt. Secy. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
19. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
20. Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
21. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the Gauhati High Court website.
22. The Administrative Officer (J) _____, Gauhati High Court, Guwahati.
23. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
24. The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

Handwritten signature and date:
24-07-18